HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG NOTIFICATION

Dated Shillong, the 8th February, 2023

No.HCLSC.HCM/4/2022/107

The High Court Legal Services

Committee, High Court of Meghalaya, in exercise of the powers conferred under Regulation 6(b) of the National Legal Services Authority (Lok Adalat) Regulations,2009 hereby constitutes the Bench of the National Lok Adalat scheduled to be held on 11.02.2023 to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act,1987 to determine and arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

The Bench as constituted shall comprise of:-

 Shri.K.J.Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya.

Presiding Officer

 Smti.I.M.Syiem, Chairperson, MSCPCR.

Conciliator

 Shri.Celestine Ksoo, Assistant Professor, Shillong Law College.

Conciliator

The National Lok Adalat shall hold its sitting in the Conference Hall, High Court of Meghalaya at 10.30.A.M.

By order,

SECRETARY HCLSC Memo.No.HCLSC.HCM/4/2022/107-A Dated:8th February,2023

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice for his Lordship's kind information.
- 2. The P.S. To Hon'ble, Mr. Justice H.S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
- 3. The P.S. To Hon'ble, Mr. Justice W.Diengdoh Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.A to Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 6. Shri.K.J.Lyngdoh, Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
- 7. Smti.I.M.Syiem, Chairperson, Meghalaya State Commission for Protection of Child Rights for favour of kind information.
- 8. Shri.Celestine Ksoo, Assistant Professor, Shillong Law College for favour of kind information.
- 9. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
 - 10. Notice board.
 - 11. Office file.

SECRETARY HCLSC

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